

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

Item No. 102  
(IB)-671(ND)2019  
New IA-2664/2023

**IN THE MATTER OF:**

M/s. Volkswagen Finance Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Kelvin Recruiters Pvt. Ltd. ... Respondent

**Under Section: 7 of IBC, 2016**

**Order delivered on 16.05.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**ORDER**

**IA-2664/2023:** The IA has been preferred by the Liquidator for taking the Progress Report for the quarter ended on 30.09.2022 on record. **For the reasons stated therein, the IA is allowed** and the report is kept on record, subject to all just exceptions.

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**(L. N. GUPTA)**  
**MEMBER (T)**

-sd-

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**